

**IN THE COURT OF MS. SANTOSH SNEHI MANN,
SPECIAL JUDGE (PC ACT): CBI-08: RADC: ND**

Closure Report No. 01/2019

CIS No. 10/2019

CBI Vs. Anand Joshi

RC No. 13(A)/2016/ACB

U/S: 120-B & 13(2) r/w 13(1)(d) PC Act

22.07.2020

*Case file is taken up through Video Conferencing hosted by Ms. Indu Sharma Bhoria, Personal Assistant to this Court, in reference to the **Order No. Power/Gaz./RADC/2020/E-6836-6919 dated 14.07.2020 of Ld. District & Sessions Judge-cum-Special Judge (PC Act), RADC, New Delhi.***

Regular functioning of the Courts at District Courts, Delhi has been suspended since 23.03.2020 vide orders of Hon'ble High Court of Delhi bearing Nos. 373/Estt./E1/DHC dated 23.03.2020, No. 159/RG/DHC/2020 dated 25.03.2020, No. R-77/RG/DHC/2020 dated 15.04.2020, No. R-159/RG/DHC/2020 dated 02.05.2020, No. R-235/RG/DHC/2020 dated 16.05.2020, R-305/RG/DHC/2020 dated 21.05.2020, No. R-1347/DHC/2020 dated 29.05.2020, No. 16/DHC/2020 dt. 13.06.2020, No. 22/DHC/2020 dt. 29.06.2020 and No. 24/DHC/2020 dt. 13.07.2020.

Present: Sh. M. Saraswat, PP for CBI with *Pairvi Officer* SI Ashok Kumar.

Mr. Dhanesh Kumar, Reader and Mr. Ravi Kumar, Assistant Ahlmad have also joined through Cisco Webex Meetings App.

Soft copy of the closure report along with list of witnesses and list of documents is made available by the CBI on the official email id of the court (*readercbi08radc@gmail.com*).

Heard the Ld. PP for CBI on the closure report.

Report perused.

Reader has brought to the notice of the Court that documents have not been submitted with the closure report by the IO.

Let soft copy of the documents be submitted for perusal within 02 days by CBI.

Put up for consideration of closure report and further proceedings now on **27.07.2020**.

Digitally signed copy of the order sheet be sent to the Computer Branch, RADC for uploading it on the official website of Delhi District Courts.

Hard copy of the order sheet and copies of the aforementioned orders of the Hon'ble High Court of Delhi and Ld. District & Sessions Judge-cum-Special Judge (PC Act) (CBI), Rouse Avenue District Court, New Delhi be placed on record in the judicial file by the Reader as and when physical functioning of the courts is resumed.

Order has been dictated on phone to Ms. Indu Sharma Bhoria, Personal Assistant.

(Santosh Snehi Mann)
Special Judge (PC Act), CBI-08
RADC/ND:22.07.2020

ISB